1	2	3	4	5	6
19.	Mahesana	623.23	920.2	846.41	1025.98
20.	Patan	2222.05	2969.75	2558.13	1401.18
21.	Porbandar	1997.96	2144.31	1785.04	1361.46
22.	Rajkot	5923.5	6614.24	4178.87	1258.58
23.	Surat	2137.81	2702.09	1922.56	530.94
24.	Surendranagar	1823.58	2414.98	2260.76	2320.12
25.	Тарі	3941.06	4534.83	3197.11	1099.78
26.	Vadodara	6865.62	7732.6	4784.6	1110.38
	TOTAL	77729.69	98142.03	73938.25	36759.3

## Status of PURA in Kerala

3083. DR. T.N. SEEMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the present status of Provision of Urban Amenities in Rural Area (PURA) programme;

(b) the number of districts/areas included from Kerala; and

(c) the details of the programmes going to be implemented in different districts of the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) The Government has approved Provision of Urban Amenities in Rural Areas (PURA) Scheme for implementation on pilot basis in Eleventh Five Year Plan. The scheme proposes holistic and accelerated development of compact areas around a potential growth centre in a Gram Panchayat(s) through Public Private Partnership (PPP) framework for providing livelihood opportunities and urban amenities to improve the quality of life in rural areas. Presently, the Ministry of Rural Development is in the process of finalizing select the private entities to implement the pilot PURA projects. The private entities have been given the flexibility to select PURA clusters with the consent of concerned Gram Panchayat(s).

At this current stage, eleven proposals have qualified as per the provisions laid out in the Request for Proposal (RfP) document. The organizations have been requested to prepare Detailed Project Reports. The process is expected to be completed during January, 2011.